

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-58/2001/11381/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To Shri Dipak Thakuria,  
Special Judge,  
Assam, Guwahati.

Dated Guwahati the <sup>rd</sup> 23 November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/2139 dated the 20<sup>th</sup> November, 2023.

Sir,

With reference to the above, I am directed to inform you that, your prayer for **station leave permission, from the morning of 24.11.2023 till the afternoon of 27.11.2023**, has been granted. The District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station shall be in charge of your Court and Office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/11382-11383/A, dated ,23-11-23**

Copy to:

1. The District & Sessions Judge, Kamrup (M).
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
